

No.HC/STY/03/2008

HIGH COURT OF KARNATAKA
HIGH COURT BUILDING
BENGALURU – 560 001
DATED: 10 - 08 - 2017

NOTIFICATION

Sub: Submission of sealed quotation for print and supply of plastic smart I.D. cards, Tags and card holders

With reference to the subject cited above, it is hereby notified that this Office, desires to call for quotation for supply of plastic smart I.D cards, Tags and Card Holders to this office. Therefore the Authorized Venders to submit sealed quotation to be addressed to the Registrar General, High Court of Karnataka, Bengaluru for print and supply of plastic smart I.D. cards, Tags and card holders on or before 14.08.2017 at 4 P.M. with superscription on the envelop “QUOTATION FOR PRINT AND SUPPLY OF PLASTIC SMART I.D. CARDS, TAGS AND CARD HOLDERS” by clearly mentioning the High Court reference No. and date in your quotation. Belated or unsealed quotation and cover without superscription will be rejected. The quotation may be tendered in the Tappal Branch of the High Court Office. **The sealed quotation will be opened on 16.08.2017 at 12.00 noon** in the presence of the Registrar (Administration)I/C. The decision regarding acceptance of quotation is reserved and final. No correspondence or enquiries either in person or over phone in this behalf will be entertained.

Sd/-

**(T.G. SHIVASHANKARE GOWDA)
REGISTRAR (ADMINISTRATION)I/C**